

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

120. I.A. 4798/2023

I.A. 4554/2023

I.A. 4446/2023

I.A. 632/2023

IN

C.P.(IB)-1499(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Shri Karvir Nivasini Mahalaxmi Ispat Pvt. Ltd.

V/s.

Abhishek Corporate Ltd.

SECTION 9 OF IBC, 2016

ORDER

(Hearing Through: VC and Physical (Hybrid) Mode)

Adv. Rohit Gupta a/w Adv. Prachi Jaiswal, Adv. Mukul Bhagtani i/b Dhir &
Dhir Associates, Counsel for the Applicant in all I.A.'s and Respondent in I.A.
4554/2023 is present.

At the request of the Counsel for the Applicant list this matter on **06.12.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Vitthal

Sd/-
LAKSHMI GURUNG
Member (Judicial)